

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

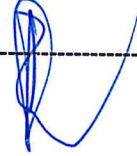
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.76/BB/ 2017	-	Admission	Rule 6 of IB	Impact Safety Glass Works Pvt Ltd Vs SBI

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 DR K.S. RAVICHANDRAN for Petitioner
PCS
KSR/20



PCS for petitioner is present. The matter is listed today for admission. He has filed synopsis. Registry has raised some objection. PCS for petitioner is directed to comply the objections.

List it on 23.08.2017.



MEMBER (J)



MEMBER (T)